

F.No. J-11017/13/2017-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 20th April, 2018

ORDER


The President is pleased to accept the resignations of **Shri Vikas Rathore**, Senior Panel Counsel and **Shri Narinder Singh Thakur**, Central Government Counsel both for the High Court of Himachal Pradesh at Shimla, with immediate effect. Consequently, their names occurring in this Department's Orders with F. No. J-11017/13/2017-Judl. dated 30.08.2017 in the list of High Court of Himachal Pradesh at Shimla, Up-graded as Senior Panel Counsel at serial number '1' (Shri Vikas Rathore) and in this Department's another Order No. 36(9)/2015-Judl. dated 03.03.2015 (read with Order No. J-11017/13/2017-Judicial dated 07.03.2018) in the list of Central Government Counsel for High Court of Himachal Pradesh at serial number 16 (Shri Narinder Singh Thakur), stand deleted.

2. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajesh Kumar Sharma, Asstt. SGI, High Court of Himachal Pradesh at Shimla.
3. The Registrar, High Court of Himachal Pradesh at Shimla.
4. Shri Vikas Rathore, Advocate, A-2, Ram Ashram, Near Pragati Niwas, Anadale, Shimla-3, Himachal Pradesh.
5. Shri Narinder Singh Thakur, Advocate, Himachal Pradesh High Court, Shimla-171001, Himachal Pradesh.
6. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)

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